

the effect that there is no hope of Delhi telephone directory being printed soon; and (b) if so, Government's reaction thereto?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) and (b) Yes, Sir, but the inference made is not correct. The new edition of the Delhi Telephone Directory is expected to come out by early June, 1973.

BACKWARD DISTRICTS WHICH ARE ENTITLED TO CAPITAL SUBSIDY

677. DR. R. K. CHAKRABARTI : SHRI K. B. CHETTRI :

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) the complete list of backward districts which are entitled to capital subsidy;

(b) whether there is any scheme to include more backward districts in the list; and

(c) whether there is any plan to give to the backward districts, transport subsidy and lower interest as incentive to bring new industries in these districts?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI Z. R. ANSARI) : (a) An up-to-date list of backward districts/ areas so far made eligible for the 10% Central outright subsidy is attached. (See below).

(b) There is no plan at present to enlarge this list.

(c) The Transport subsidy scheme as announced cm 15-7-1971 is applicable to new industrial units in the State of Jammu and Kashmir and the north-eastern States of Assam, Meghalaya, Nagaland, Manipur, Tripura, Mizoram and Arunachal Pradesh. There is at present no plan to extend the transport subsidy scheme to other backward areas of the country.

The financial institutions viz. IDBI, IFCI, and ICICI are already giving loans on concessional terms and low rates of interest to the industrial units in the selected backward districts/areas.

STATEMENT

List of Industrially Backward Districts/ Areas Selected to qualify for the 10% Central Subsidy

Sl. No.	State/Union Territories	Districts/Areas
1	Andhra Pradesh	Two unit areas one from Rayalseema comprising 18 blocks from the districts of Chittoor (1 Block), Caddapah (7 Blocks), Anantapur (3 blocks) and Kurnool (2 Blocks) and other from Telengana comprising 16 blocks from the districts of Medak (1 block), Karimnagar (4 blocks), Warangal (3 blocks), Khammam (2 blocks) Nalgonda (4 blocks) and Mehbubnagar (2 blocks).*
2	Assam	Goalpara, Mikir Hills, Kamrup, Nowgong, Cachar and New Lakhimpur.
3	Bihar	Darbhanga, Bhagalpur, Champaran, Palamu, Saharsa and Santhal Parganas.
4	Gujarat	Panchmahals, Broach & Surendernagar.
5	Haryana	Mohindergarh.**
6	Himachal Pradesh	Kangra
7	Jammu and Kashmir	Srinagar, Jammu, Anantnag, Doda, Baramulla and Poonch (excluding Rajouri District).
8	Kerala	Alleppey, Cannanore and Malapuram.
9	Madhya Pradesh	(6 Areas) Comprising : (1) 12 Blocks from the districts of Bilaspur and Raipur, 6 each; (2) 10 blocks from the Dewas (8), Shajapur (3), Rajgarh (2) and Guna (3). (3) 9 blocks from the districts of Shivpuri (2), Datia (2), Bhind (3), & Morena

Sl. No.	State/Union Territories	District/Areas
		(2), (4) 11 blocks from the districts of Sagar (6) Tikamgarh (2), Vidisha (9), and Chhatargarh (1). (5) 12 blocks from the districts of Jhabua (2), Dhar (3), West Nimar (2), Ratlam (2) and Mandsaur (3), (6) 11 blocks from the districts of Rawa (2), Sidhi (4), and sarguja (5).
10	Maharashtra	Ratnagiri, Aurangabad & Chandarpur.
11	Mysore	Raichur, Mysore & Dharwar
12	Meghalaya	United Khasi & Jaintia Hills and Garo Hills.
13	Nagaland	Kohima, Mokokchung & Tuensang.
14	Orissa	Kalahandi, Mayurbhanj, Bolangir, Dhenkanal, Keonjhar & Koraput.
15	Punjab	Hoshiarpur, Sangrur, and Bhatinda.
16	Rajasthan	Alwar, Jodhpur, Bhiwara, Churu, Nagaur and Udaipur.
17	Tamil Nadu	Three unit areas one comprising 10 Talukas from the districts of Ramanathapuram (6 Talukas), Madurai (1 Taluka) and Tiruchirappalli (3 Talukas), second comprising 9 Talukas from the districts of Dhampuri (6 Talukas) and North Arcot (4 Talukas) and the third comprising 8 Talukas from the districts of West Ramanathapuram (3 Talukas) and Madurai (5 Talukas).

Sl. No.	State/Union Territories	District/Areas
18	Uttar Pradesh	Ballia, Jhansi, Almora, Basti, Faizabad and Rai Bareilly.
19	West Bengal	Purulia, Midnapore and Nadia.
20	Tripura	Entire Territory
21	Manipur	Do.
1	Andaman & Nicobar Islands	The entire Territory
2	Dadra and Nagar Haveli	
3	Laccadive, Minicoy & Amindive Islands	
4	NEFA (Arunachal)	
5	Mizoram	Entire district excluding the area within the municipal limits of their capitals.
6	Goa, Daman and Diu	
7	Pondicherry	

4 more Districts/Unit areas yet to be selected.

2 more Districts/Unit areas yet to be selected.

678. [Transferred to the 16th May, 1973.]

STUDY ON PERFORMANCE OF INDUSTRIES

679. SHRIMATI LAKSHMI KUMARI CHUNDAWAT SHRI MOHAMMED USMAN ARIF :

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Government have decided to make studies at regular intervals on the performance and potentialities of various industries so as to provide guidance for new investors in creating additional capacities for existing industries or promoting newer schemes of production; and

(b) if so, the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY" (SHRI C. SUBRAMANIAM): (a) and (b) Government consider